

1

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 27 /9//HDB/2017
NAME OF THE COMPANY	Madhucon Projects Limited
NAME OF THE PETITIONER(S)	Kataline Constructions & Technologies Private Limited
NAME OF THE RESPONDENT(S)	Madhucon Projects Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.M. RAO	Advocate	amraolawyer@yahoo.co.in 9246505771	
K. Narsimha Reddy	Advocate	narsimha.btu@gmail.com 9603276095	K.N. Reddy

None appeared for the Petitioner. However Shri K.V. Raman, Learned Counsel represented on behalf of the Learned Counsel for the Petitioner and Shri A.M. Rao and Shri K. Narsimha Reddy, learned Counsels for the Respondent.

At the request of both the Ld. Counsels, post the case on 06.03.2018 and they submitted that the settlement issue is already at the final stage.

  
Member (T)

  
Member (J)